

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL; HYDERABAD BENCH  
AT HYDERABAD

O.A. 1360/95

Date of decision: 21.8.97

Between:

B. Srinivas

... Applicant

And

1. Chief General Manager,  
Telecommunications,  
A.P. Circle,  
Hyderabad.
2. District Telecom Engineer,  
Karimnagar District,  
Karimnagar.
3. Sub Divisional Officer,  
Telecom,  
Jagtial Sub Division,  
Karimnagar.

.. Respondents

Shri P.Naveen Rao

.. Counsel for applicant

Shri V. Bhimanna

.. Counsel for respondents

CORAM

HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (ADMINISTRATIVE) <sup>Q</sup>/<sub>6</sub>mv

ORDER

Heard Shri Phani Raj on behalf of Shri P.Naveen Rao  
for the applicant.

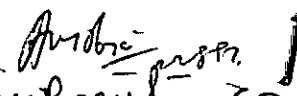
Considering the facts and circumstances of this case  
it is directed that the respondents may apply the directions issued  
in OA 881/95 disposed of on 9.8.95 to this case and take action  
accordingly. A copy of the order passed in OA 881/95 may  
also be sent along with this order.

Thus the OA is disposed of

  
(H. Rajendra Prasad)  
Member (Administrative)

21st August, 1997

vm

  
Deputy Registrar

-2-

O.A.

To

1. The Chief General Manager,  
Telecommunications, A.P. Circle,  
Hyderabad.
2. The District Telecom Engineer,  
Karimnagar Dist.  
I/o Telecommunications,  
Karimnagar.
2. The Sub Divisional Officer,  
Telecom,  
Jagitial Sub Division,  
Karimnagar.
4. One copy to Mr. P. Naveen Rao, Advocate, CAT. Hyd.
5. One copy to Mr. <sup>V. Gheemanna</sup> ~~Ramulu~~, Addl. CGSC. CAT. Hyd.
6. One copy to HHRP.M.(A) CAT. Hyd.
7. One copy to L.S.(A) CAT. Hyd.
8. One spare copy.

along with CA 881/25

pvm.

98  
17/9/97

I Court.

TYPED BY:

CHECKED BY:

COMPARED BY:

APPROVED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE.  
VICE-CHAIRMAN

And

THE HON'BLE MR. H. RAJENDRA PRASAD :M(A)

DATED:- 21/08/97

ORDER/JUDGMENT.

M.A../RA../C-A.No..

in

O.A.No.

1360/95

T.A.No.

(W.P. )

Admitted and Interim directions issued.

Allowed

Disposed of with Directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected

No. order as to costs.

